

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,  
ORDER SHEET**

COURT NO. : 122/07/2019T.A./260/8/2012DR P K MISHRA

-V/S-

NATIONAL ALUMINIUM COMPANY LIMITED, M/O MINESITEM NO:37FOR APPLICANTS(S)  
Adv. :Mr. A. K. Mishra

FOR RESPONDENTS(S) Adv.:Mr. J. P. Behera on behalf of Mr. N. R. Rout

Notes of The Registry	Order of The Tribunal		
	Mr. A. K. Mishra, Ld. Counsel for the applicant submitted that he does not have any instruction from his client about the status of the case. He is not in a position to argue this case. It seems that applicant has lost interest to pursue this case.		
	Ld. Counsel for the respondents is present.		
	In view of the above submission of Ld. Counsel for the applicant, the TA is dismissed in default for non-prosecution on the part of the applicant.		
	Registry is directed to send a copy of this order to applicant by Post.		
	<table border="1"><tr><td>( SWARUP KUMAR MISHRA) MEMBER (J)</td><td>( GOKUL CHANDRA PATI) MEMBER (A)</td></tr></table>	( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)
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